138

Post Offices and retain Pass Book of the consumers as security instead of taking cash deposits?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

- (b) The security deposit is Rs. 175/-per cylinder and Rs. 20/- per regulator except in the case of Bharst Refineries where security deposit per cyliner is Rs. 250/-.
- (c) The security deposit carrying no interest goes to the marketing company which owns the cylinders. At any time, more than one cyliner is required per consumer to take care of maintenance, transit time etc. This requires extra investment. On the other hand, no rent is charged on the cylinder from the consumer. Security deposit is refunded when the cylinder is surrendered. The above is an industry practice. The Oil Prices Committee has taken this practice into consideration in fixing the marketing margins.
  - (d) No, Sir.

## Representations regarding cancel-lation of burshame Gas sub-agencies

4030. SHRI SHIV SAMPATI RAM: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILI-ZERS be pleased to state:

- (a) the number and nature of representations received by him, the former
  Minister and the Secretary of the
  Ministry from some ex-servicemen about thecancellation of their Burshane cooking gas sub-agencies;
- (b) how many of these representations have been acknowledged;
- (c) whether any action has been taken on them; and
- (d) if so, the particulars there of and the main reasons for not acknowledging the representations by the Ministry?

THE MINISTER OF PETOLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (d). M/s Allied Gas Services terminated their sub-agency run by M/s Sandersons Agencies, Khan Market, New Delhi, because of unsatisfactory performance. A number of representations were received in the Ministry assinat such received. in the Ministry against such termina-tion. Since this was a matter relating to

the commercial dealings of the Company, the commercial dealings of the Commeny, copies of the representations were tent to the Chairman, Bharit Ridnighas Limited for taking appropriate action. The representative of the said subagency was also advised that the matter would have to be looked into and a decision taken by the Company.

## Aid for construction of West Coast Konkan Railway

4031. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have taken. any steps for public borrowing or to approach the World Bank for aid, for the construction of West Coast Konkan: Railway; and
- (b) what would be the estimate cost of West Coast Konkan Railway Line?

THE MINISTER OF RAILWAYS (PROF, MADHU DANDAVATE) : (a) No.

(b) Rs. 250 crores approximately...

## Goods/Parcel Handling Contracts awarded to Porters Cooperative Labour Contract Society Ltd., Aliahabad

4032. SHRI BATESHWAR HEMRAM: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of Goods/Parcels (a) the details of Goods/Parceis handling contracts awarded to Railway Station Porters Cooperative Labour Contracts Society Limited, Allahabed, on Delhi and Moradabad Divisions of the Northern Railway during the last three years tegether with amount paid in respect of individual contract and date of award of contract;
- (b) whether other Labour Co-operatives also applied for allotment of contracts awarded to the above Society; and
- (c) if so, whether contracts were not awarded to local genuine and willing-Labour Co-operative Sodeties of actual workers and preference was given to am-outsider Society of Allahabad?